

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2373**  
**ANSWERED ON 17.12.2021**

**RAIL DEVELOPMENT AUTHORITY**

2373. SHRI SUSHIL KUMAR MODI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the establishment of the Rail Development Authority (RDA) has been pending since gazette notification of 2017;
- (b) the reasons for the delay in implementation; and
- (c) whether Government is taking steps to establish this regulatory body, the expected timeline thereof?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)

(a) to (c): The Government of India has approved the setting up of Rail Development Authority (RDA) in April, 2017 as advisory/ recommendatory body to Ministry of Railways. However, this body has not been constituted. Further, it has been decided to undertake a study for setting up of an independent Regulatory Authority with statutory backing. RITES has been entrusted to undertake this study.

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